

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIALBENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IJM Concrete Products Pvt. Ltd.
Vs
P Dot G Constructions Pvt. Ltd.

MAIN PETITION NUMBER : CP/193/IB/2018

MA/343/2019, IA/144/2020 IN MA/343/2019, IA/1181/IB/2020, IA/1182/IB/2020,
IA/289/CHE/2021 IN MA/554/2019, IA/861(CHE)/2021

ORDER

Present: Shri. Ravi Rajagopalan, Ld. Counsel for the RP.

Shri.P.Elayaraj Kumar, Ld. Counsel for the Applicant in
IA/1181/2020, IA/1182/IB/2020 & IA/861(CHE)/2021.

Case was already part heard by the Regular Bench.

This matter was listed for physical hearing today at 2.30 p.m.

Post this matter before the Regular Bench on **29.04.2024 at 2.30 p.m. (Physical Hearing)**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs